

**F. No. RCD-10002 /1/2022-Regulatory-FSSAI**  
**Food Safety and Standards Authority of India**  
**(A Statutory body under Ministry of Health & Family Welfare)**  
**(Regulatory Compliance Division)**  
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FDA Bhawan, New Delhi  
Dated: 18<sup>th</sup> November, 2024

**Office Order**

**Subject: Appointment of Designated Officers (DO) for Central licensing at Seaport / Airport/ Landport under Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011 -regd.**

In pursuance to Sub section (5) of section 10 and Section 36 of FSS Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011; the following officers is hereby appointed as Designated Officers for the area of jurisdiction mentioned with immediate effect until further order:

Sl. No.	Name of the officer	Qualification	Area of Jurisdiction
1.	Dr. Suhas S Dhandore	MBBS,MD	Pune Airport
2.	Dr. Nischay Keshri	MBBS	Lucknow Airport

2. The Designated Officers, so appointed shall perform the function of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdictions.



(G. Kamala Vardhana Rao)  
Chief Executive Officer, FSSAI